

ECONOMIC AID PACT WITH NEPAL

*760. **SHRI M. S. GURUPADA-SWAMY:** Will the Minister of Finance be pleased to state:

(a) whether there is any proposal under Government's consideration to sign an economic aid pact with the Government of Nepal; and

(b) if so, what will be the salient features of the pact?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) No, Sir.

(b) Does not arise.

EXPLORATION OF OIL AND NATURAL GAS IN GUJARAT AREA

*761. { **SHRI DAHYABHAI V. PATEL:**
SHRI SURESH J. DESAI:

Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) how many persons have been employed for the exploration and drilling of natural gas and oil in the Gujarat area and how many of them are (i) civil and other engineers and (ii) drilling experts;

(b) how many out of them are non-Indians and what is their nationality;

(c) what is the rate of emoluments and daily allowance of each class of engineers, drilling operators and other, technicians;

(d) whether it is a fact that some foreign and other employees of the Assam Oil Company have been engaged at Cambay; if so, what is the salary they were drawing in Assam and what is it now; and

(e) whether it is a fact that with every Russian engineer an interpreter has to be engaged; if so, what is the average salary of such an interpreter?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) Out of a total of 893 persons, 3 are Civil Engineers and 14 other engineers. The number of drilling personnel is 212.

(b) 38; out of which Russians are 27 and Rumanians 11.

(c) A statement is laid on the Table of the Sabha. [See Appendix XXX, Annexure No. 51].

(d) No, Sir.

(e) No, Sir.

THEFT OF SPIKES BELONGING TO MILITARY FARM AT JUBBULPORE

*762. **SHRI NIRANJAN SINGH:** Will the Minister of DEFENCE be pleased to refer to the answer given to Starred Question No. 399 in the Rajya Sabha on the 23rd August, 1960 and State:

(a) when the theft of spikes belonging to the Military Farm at Jubbulpore was committed and reported to the civil police authorities;

(b) from whose possession the articles were recovered; and

(c) what is the number of persons who have so far been apprehended?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH): (a) Theft took place on 7th May, 1959 and was reported to the Police by the Military Farm authorities at Jubbulpore on the 18th May, 1959.

(b) The recovery of a part of the stolen articles was effected by the civil police; it is not desirable to publicise the names of persons from whom they were recovered as the police authorities are proposing to file a case in the court soon.

(c) 10 persons were originally apprehended by the police but only 5 of them are now considered to be involved.

*763. [Transferred to the 7th September, 1960 as unstarred question No. 517-B].